

**Central Administrative Tribunal  
Principal Bench**

**OA No. 694/2014**

New Delhi this the 4<sup>th</sup> day of March, 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

Chaman Lal,  
S/o Sh. Balwant Singh,  
R/o F-36, MCD Flats,  
Double Storey, Mehar Chand Market,  
Lodhi Colony, New Delhi - Applicant

(By Advocates: Mr. Nalin Tripathi with Ms. Sampa Sengupta Ray)

VERSUS

North Delhi Municipal Corporation,  
Through its Commissioner,  
Dr. SPM Civic Centre,  
Minto Road, New Delhi - Respondent

(By Advocate: Mrs. Anupama Bansal)

**O R D E R (Oral)**

**Mr. A.K. Bhardwaj, Member (J):**

Mr. Nalin Tripathi, Advocate, filed his power and sought leave to withdraw the OA with liberty to file fresh one. Accordingly, the OA stands dismissed with liberty as sought. No costs.

**(Dr. B.K. Sinha)  
Member (A)**

**(A.K. Bhardwaj)  
Member (J)**

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